

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	IA(IBC)/250/KOB/2022 in IBA/37/KOB/2020
SECTION	60(5) IBC R/W NCLT RULE 11
NAME OF PARTIES	ASHIQUE PONNAMPARAMBATH V/S VIBIN VINCENT (LIQUIDATOR) OF KOYENCO AUTOS PVT LTD & 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	ARJUN SHETH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	DIWAKAR MAHESWARI, REUBEN GEORGE JOSEPH.

Office
Notes

Video Conference

15 March 2023

O R D E R

IA(IBC)/250/KOB/2022 in IBA/37/KOB/2020

Learned counsel Mr. Arjun Sheth appears on behalf of the applicant. R1/Liquidator Mr. Vibin Vincent is present in person. Representing counsel for R1 and R2 Mr. Shreyas Edupuganti appears on behalf of the learned counsel on record Mr. Divakar Maheswari. Submits that Mr. Maheswari has some personal inconvenience and therefore he is unable to appear before this Tribunal today. Seeks a short adjournment.

There is no representation for R3. It is also brought to notice that the reply filed by R3 has been found defective and it was ordered on 04.01.2023 to cure the defects and serve a defect fee copy to the applicant. However, that has not yet been complied with. In consideration of the submissions of the learned representing counsel for R1 and R2, matter adjourned to 22.03.2023.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**